

**F. No. J-11015/2/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 25th January, 2019

ORDER

The President is pleased to engage following Advocates as Additional Standing Government Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the state of Rajasthan, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

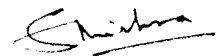
District & Subordinate Courts in the state of Rajasthan

ADDITIONAL STANDING GOVT. COUNSEL

Sr. No.	Name of Advocate(S/Shri)	Contact details	Enrollment Number
District Jodhpur			
1.	Manohar Lal Paliwal	H. No. 151, Madan Singh Arya Nagar, Gali No. 6, Kudi Bhagtasni, Jodhpur, Pin-342005 Mob: 9414915647 Email: paliwalml.1978@gmail.com	R/767/2004
2.	Sumer Singh Rajpurohit	New Chamber No. 23, Opp. High Court Parking, Rajasthan High Court, Jodhpur (Rajasthan). Mob: 9413570014	R/814/2002
District Bikaner			
3.	Radhey Shyam Sewag	D-500, Murlidhar Vyas Colony, Bikaner, Rajasthan-334004 Mob: 9413211425 Tel. 0151-2525120 Email: radheshyamsewag@gmail.com	R/119/1998

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

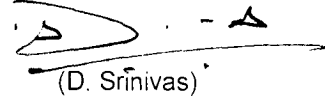
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The District Judge, Bikaner, Jodhpur.
6. Shri Ram Prakash Choudhary, Standing Govt. Counsel, Dist. Jodhpur, R/o P.No.946, Behind Balaji Temple, Laskhman Nagar C, Ramzan Hatha, Banar Road, Jodhpur.
7. Shri Ashok Kumar Bhati, Standing Govt. Counsel, Dist. Bikaner, B-6, Shri Krishna Block, Near Nagar Nigam, Ward No. 50, Bikaner Rajasthan, Pin-334001.
8. The three counsel listed above at the addresses as shown against their names.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)
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